

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 351(ND) 2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.12.2017**

**NAME OF THE COMPANY: M/s Payal Power Systems Pvt .Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Ms. Lakshmi Gurung, Standing Counsel, IT Dept. with Ms. Easha  
Kadian

**ORDER**

Present none for the Petitioner.

Ld. Counsel for the ROC prays for further time to file the reply.

Ld. Standing Counsel for the Income Tax Deptt, wishes to file the reply.

Let the same be filed before the next date.

To come up on 10<sup>th</sup> January, 2018. ✓

-s-d- /

**(S. K. Mohapatra)  
Member (T)**

-s-d- /

**(Ina Malhotra)  
Member (J)**